

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1704
TO BE ANSWERED ON 05.03.2020**

LEGISLATION FOR NATIONAL LAW UNIVERSITIES

1704. SHRI VIJAY GOEL:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Government has received any proposal to formulate a legislation on National Law Universities;
- (b) if so, the details thereof; and
- (c) whether Government is in the process of bringing a legislation regulating the National Law Universities, if so, the details thereof ?

ANSWER

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND ELECTRONICS
& INFORMATION TECHNOLOGY**

(SHRI RAVI SHANKAR PRASAD)

(a)to (c) No Sir. No proposal has been received to formulate legislation on National Law Universities in this Ministry. At present, no proposal for bringing a legislation regulating the National Law Universities is under consideration in this Ministry.